

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 3071**

**TO BE ANSWERED ON JULY 11, 2019**

**IRREGULARITIES IN FUNDS DIVERSION UNDER PMAY**

**NO.3071 SHRI ARVIND DHARMAPURI**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- a) the targets set by the Union Government under Pradhan Mantri Awas Yojana (PMAY) for construction of houses for urban poor across the country;**
- b) whether it is also a fact that CAG has pointed out some irregularities or diversion of funds allocated by the Union Government under PMAY to State Government of Telangana;**
- c) if so, whether the Union government has stopped giving funds due to such diversion by the State under PMAY and if so, the details thereof;**
- d) the steps taken by the Government to provide pakka houses to poor people by the targeted date;**
- e) whether there is any provision to build houses under PMAY without associating with the State Governments; and**
- f) if so, the details thereof?**

**ANSWER**

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
(SHRI HARDEEP SINGH PURI)**

**(a) As per demand survey undertaken by the States/Union Territories (UTs) for assessing actual demand for housing under the Pradhan Mantri Awas Yojana {PMAY(U)}, the validated demand so far is around 112 lakh across the country. PMAY (U) aims to meet the validated demand under the "Housing for All by 2022" mission. As on 08.07.2019, a total of 83,68,861 houses have been approved under PMAY (U).**

**(b): No Sir. Ministry of Housing and Urban Affairs is not in receipt of any such report.**

**(c): Does not arise.**

**(d): In order to achieve the vision of “Housing for All by 2022” to provide pucca houses to poor people in the urban areas by the targeted date, all States/UTs have been requested to get their remaining demand of houses sanctioned at the earliest preferably by the current financial year so that construction of all the approved houses under PMAY (U) may progressively be completed by the year 2022. A National Urban Housing Fund has been created for providing central assistance for PMAY (U) through extra budgetary resources in addition to the budgetary support. Moreover, progress of implementation of PMAY (U) projects are regularly monitored through robust management information system using information/space technology for ensuring timely completion of the projects.**

**(e) & (f): Central assistance under the scheme of PMAY (U) is provided to a State on the basis of the project proposals prepared & duly approved by the State Government through its State Level Sanctioning and Monitoring Committee and submitted to this Ministry in consonance with the provisions of the scheme guidelines. The PMAY (U) scheme guidelines does not provide for any specific State share for implementation of the PMAY (U) projects sanctioned under the scheme. The contribution of the State Governments for PMAY (U) projects varies from State to State and project to project depending upon the State policies. In the Credit Linked Subsidy Scheme component which is a Central Sector Scheme under PMAY (U), central assistance is, however, directly given to the beneficiaries loan account without involving the State/UT Governments.**

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